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(2023) 11 NGT CK 0008

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No.672 Of 2023 (I.A. No. 795, 796 Of 2023)

Himanshu Mittal &

Anr

APPELLANT

Vs

Union of India & Ors

RESPONDENT

Date of Decision: Nov. 2, 2023

Acts Referred:

• National Green Tribunal Act, 2010 - Section 14, 15, 18(1)

• National Green Tribunal (Practices and Procedure) Rules, 2011 - Rule 14

Hon'ble Judges: Arun Kumar Tyagi, JM; Dr. Afroz Ahmad, EM

Bench: Division Bench
Final Decision: Dismissed

Judgement